## HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal, the 26<sup>th</sup> September, 2025

: It is informed to all learned members of the Bar and No. HCM/1/96-BENCH/ litigants that in view of non-availability of the Hon'ble Chief Justice and Hon'ble Mr. Justice A. Guneshwar Sharma to hold court sitting on 1st October, 2025, it is notified as under:

- 1) Regular Single Bench matter of Hon'ble The Chief Justice to be listed on 1st October, 2025 will be listed on the same day before the Single Bench of Hon'ble Mr. Justice A. Bimol Singh for fixing date as well as for hearing fresh/urgent matters;
- 2) Regular Single Bench matter of Hon'ble Mr. Justice A. Guneshwar Sharma to be listed on 1st October, 2025 will be listed on the same day before the Single Bench of Hon'ble Mr. Justice A. Bimol Singh for fixing date as well as for hearing fresh/urgent matters; and
- 3) Regular Division Bench matter of Hon'ble The Chief Justice & Hon'ble Mr. Justice A. Bimol Singh to be listed on 1st October, 2025 will be rescheduled on 3rd October, 2025.

Interim orders, if any shall stand extended.

By Order etc.

Sd/-

(KH. AJIT SINGH) **REGISTRAR (JUDL.)** HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/20388 - 405 Copy to:

Imphal, the 26<sup>th</sup> September, 2025

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Advocate General, Government of Manipur.
- 5. The Chairman, Bar Council of Manipur.
- 6. The Registrar General, High Court of Manipur.7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
- 8. The Government Advocates, Government of Manipur.
- 9. The Deputy Solicitor General of India, High Court of Manipur.
- 10. The President, High Court Bar Association, Manipur.
- 11. The President, AMBA, Manipur.
- 12. All the Joint Registrars, High Court of Manipur.
- 13. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 14. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
- 15. The System Analysts, High Court of Manipur.
  - He is requested to upload the same on official website.
- 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 17. All the Court Masters, High Court of Manipur.
- 18. The Concerned/Guard File.

Th. Ful HIGH COURT OF MANIPUR

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